

*the reasons therefor. Why have you not agreed with the Planning Commission ?*

SHRI A.K. PANJA : So far as the Planning Commission's recommendations are concerned, four Task Forces were formed, one for planning, one for financing and another for management and the last for shelter for the urban poor and the slum dwellers. The reports of these task forces, when received, were sent to the States because this is a State subject, for their reactions to it. Those reactions were taken into consideration in the Seventh Plan Document and feasibly recommendations of these task forces were incorporated in the Document.

Out of 12 metropolitan cities we find that Calcutta and Delhi are executing authorities and also the planning authorities. Madras and Bombay are only the planning authorities and not the executing authorities. And then it was commented upon by the Task Forces that the authority should be only for Planning and execution should be left to the respective municipality concerned.

SHRI D.N. REDDY : Sir, is it not a fact that the traffic system in Bombay and Delhi has been functioning well ? And if so, why should it not be extended to other departments such as Civil Supplies, etc ? It will be a great deterrent for food adulterators and the States also may be persuaded to adopt these methods by having a proper legislation, if necessary, because it will be useful to the public.

SHRI A. K. PANJA : This is a question on Urban Development, mainly for municipal authorities. Regarding food adulteration and others, there are other laws which are being implemented.

MR. SPEAKER : Next question.

**Reaction of State Governments to Mandal Commission Report**

\*154. +SHRI D.P. YADAVA :  
SHRI R.S. KHIRHAR :

Will the Minister of WELFARE be pleased to state :

(a) whether Public Institutions and State Governments have agreed with the recommendations of the Backward Classes Commission (Mandal Commission) floated for eliciting public opinion; and

(b) if so, the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF WELFARE (DR. RAJENDRA KUMARI BAJPAI) : (a) and (b) : The Central Government had decided to elicit public opinion on the list of Other Backward Classes prepared by the Mandal Commission. The modalities for eliciting such opinion were under consideration.

Meanwhile, in the light of the position obtaining in certain parts of the country as a result of anti-reservation and pro-reservation agitations, Home Minister had addressed Chief Ministers in May, 1985 to consider the suggestion to maintain status-quo till the emergence of national consensus, on reservations for Other Backward Classes and most of the Chief Ministers have agreed to the suggestion. Detailed factual information on various aspects of reservations had been called for from all States and U.Ts. for use in discussions on the question of national consensus and information received has been compiled.

[*Translation*]

SHRI D.P. YADAVA : Mr. Speaker, Sir, I am quoting what the hon. Home Minister had said in the House on 19th August, 1983 :

“Besides, I have also said that we are giving this report a sympathetic consideration and that we shall implement it. This is another thing to what extent it will be implemented”.

This assurance was given by the Home Minister in the House. 5 years 2 months and 5 days have passed since the Mandal Commission Report was submitted, but no national consensus has so far been evolved. Will the hon. Minister state the time by which a national consensus will be evolved ?

**DR. RAJENDRA KUMAR BAJPAI :**  
So far as the question of evolving national consensus is concerned, work in that direction is being done. After the Home Minister made the statement in the House, letters were again written to all the chief Ministers of the States and their comments were sought. The Hon. Prime Minister also held talks with the Opposition leaders in August. All the relevant figures have been sought from the States. They have been asked to state as to how the work is being done in their respective States and what kind of policy and rules they have framed. The information regarding the percentage of reservation is pouring in from the States. It is very difficult to say whether a decision in this regard would be taken within two to four months.

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WRITTEN ANSWERS TO QUESTIONS

[English]

**Report on Corruption charges against Haryana Chief Minister.**

\*143. SHRI H.M. PATEL : Will the PRIME MINISTER be pleased to state :

(a) whether the report of Justice Jaswant Singh enquiring into the corruption charges against Haryana Chief Minister has been processed and considered by Government ; and

(b) if so, what follow-up action has been taken/is being taken in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI P. CHIDAMBARAM) : (a) and (b) Shri Justice Jaswant Singh, in his report submitted to the Government, has concluded that there is no *prima facie* case against Shri Bhajan Lal and his close relatives. The report is being processed.

**Route to Republic Day Parade Rehearsals**

\*145. SHRI MANIK REDDY : Will the Minister of DEFENCE be pleased to state :

(a) whether Government propose to make a dummy complex route in Delhi Cantonment area for rehearsals of Republic Day Parade to avoid traffic disruption and consequent hardship to school children, hospital patients, office goers etc; and

(b) if so, the proposed route ?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE RESEARCH AND DEVELOPMENT (SHRI ARUN SINGH) (a) No, Sir.

(b) Does not arise.

[Translation]

**Opening of New Branch Recruitment Offices**

\*149. SHRI HARISH RAWAT : Will the Minister of DEFENCE be pleased to state :

(a) whether a decision has been taken to open some new Branch Recruitment Offices during 1985-86 for recruitment to the army ;

(b) if so, their proposed locations ;

(c) whether these Branch Recruitment Offices have been formally opened ; and

(d) if not, the reasons for the delay ?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE RESEARCH AND DEVELOPMENT (SHRI ARUN SINGH) (a) and (b) Yes, Sir. Government have decided to open Branch Recruiting Offices at Amethi and Pithoragarh.

(c) and (d) Steps are under way for raising the new Branch Recruiting Offices and making them operational by 1st June, 1986.

[English]

**Silicon Technology**

\*150 SHRI AMAL DATTA : Will the PRIME MINISTER be pleased to state :